

एक्य देशों से सैनिक

देश	संख्या शक्ति
बाजील	506
कनेडा	795
डेनमार्क	341
नार्वे	265
स्वेटन	2
यूगोस्लाविया	707
योग	2616

(ग) जी हाँ।

Pilgrims from Pakistan

2956. **Shri Atam Das:** Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that 100 pilgrims from Pakistan are expected to visit the shrine of Hazrat Khawaja Allauddin Ahmed Subiz at Kalyan Sharif in Saharanpur (in U.P.) in the near future; and

(b) if so, the details of facilities etc. which Government propose to provide them during their stay in India?

The Minister of External Affairs (Shri M. C. Chagla): (a) Yes, Sir. Permission has been accorded to a party of 100 Muslim pilgrims from Pakistan to visit the Shrine of Hazrat Khawaja Alauddin Ali Ahmed Sabir at Kaliar Sharif, Distt. Saharanpur (U.P.) from 18th to 25th June, 1967.

(b) Boarding, lodging and transportation facilities will be provided to the pilgrims as usual, on payment.

12.37 hrs.

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Companies Tribunal (Abolition) Bill, 1967, which has been passed by the Rajya Sabha at its sitting held on the 15th June, 1967."

COMPANIES TRIBUNAL (ABOLITION) BILL

AS PASSED BY RAJYA SABHA

Secretary: Sir, I lay on the Table of the House the Companies Tribunal (Abolition) Bill, 1967, as passed by Rajya Sabha.

12.38 hrs.

PANEL OF CHAIRMEN

Mr. Speaker: I have to inform the House that under sub-rule (1) of rule 9 of the Rules of Procedure and Conduct of Business in Lok Sabha, I nominate the following Members on the Panel of Chairmen:—

1. Shri K. Manoharan.
2. Shri C. K. Bhattacharyya.
3. Shri G. S. Dhillon.
4. Shri Bal Raj Madhok
5. Shrimati T. Lakshmikanthamma; and
6. Shri S. M. Joshi.

12.38½ hrs.

COMMITTEE ON GOVERNMENT ASSURANCES

FIRST REPORT

Mr. Speaker: Shri Vajpayee may present the report.

Shri A. B. Vajpayee (Balrampur)—
rose.

12.46 hrs.

STATEMENT UNDER DIRECTION
115(1).

SITUATION IN NAXALBARI

Shri Samar Guha (Contai): Sir, I rise to a point of order. I had given a Calling Attention Notice on the serious food situation developing in West Bengal. While food riots have started there my Calling Attention Notice has been rejected. Shops and bazars are being ransacked and houses are being searched for food....

Mr. Speaker: Order, order. He cannot raise it like this. 110 Calling Attention Notices have been received today. If all the 110 Members, like Shri Samar Guha, get up and start raising their points of order do you think this House can function. Therefore, I would request hon. Members whose Calling Attention Notices have not been accepted not to raise it in this way. As I said, 110 notices were received today. It is such a big bundle that if everybody starts getting up in this way there will be no end to it.

Shri H. N. Mukerjee (Calcutta North East): Mr. Speaker, Sir, in pursuance of Direction 115(1) of the Directions by the Speaker under the Rules of Procedure of Lok Sabha, I intend to invite the attention of the House to an apparently incorrect statement made by the Home Minister Shri Chavan, in Lok Sabha on 13th June, 1967 (since repeated in Rajya Sabha on 14th June, 1967) regarding non-receipt from the West Bengal Government of official information regarding the situation in Naxalbari and adjoining areas in spite of a request for the same having been conveyed to the state Government.

Shri Hem Barua (Mangaldai): Sir, I understand your difficulties. At the same time, I have my full sympathy for the situation in West Bengal. I submitted another Calling Attention Notice 15 days ago.....

Sir, Delhi papers reported that the West Bengal State Government was surprised at the Home Minister's statement in Parliament, since a communication on the matter had in good time, according to the State Government, been sent to the Home Minister. This report appeared in several Delhi newspapers and I need not particularise it.

I would like you, Sir, to be pleased to let me have a rectification of the anomaly which is represented by this difference in the papers.

Mr. Speaker: You are also doing the same thing, exactly what Shri Samar Guha did.

The Minister of Home Affairs (Shri Y. B. Chavan): Sir, While speaking in this House in the evening of 13th June in the course of a discussion on the situation in the Naxalbari area I had stated that I had sent a telegram to the Chief Minister of West Bengal on 12th June and that my Ministry had also requested the West Bengal Government later the same day to supply information on certain points sought to be raised in this House. I had proceeded to say that since I had not received replies to the two communications I was somewhat handicapped in making a full state-

Shri Samar Guha: Will the hon. Food Minister make a statement?

Mr. Speaker: I do not know. The Food Minister is here. The hon. Member can ask him.

श्री प्रदत्त बिहारी बाजपेयी : अध्यक्ष महोदय, मैं सरकारी आश्वासनों सम्बन्धी समिति का प्रथम प्रनिवेदन प्रस्तुत करता हूँ।